REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

प्रो. अलका क्षत्रिय (गुजरात): महोदय, मैं विभाग-संबंधित परिवहन, पर्यटन और संस्कृति संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करती हूं:-

- Two Hundred Fourth Report on "The Civil Aviation Authority of India Bill, 2013";
- (ii) Two Hundred Fifth Report on the Action Taken by the Government on the Observations/Recommendations of the Committee contained in its One Hundred and Ninety-second Report on Demands for Grants (2013-14) of the Ministry of Culture;
- (iii) Two Hundred Sixth Report on the Action Taken by the Government on the Observations/Recommendations of the Committee contained in its One Hundred and Ninety-third Report on Demands for Grants (2013-14) of the Ministry of Road Transport and Highways;
- (iv) Two Hundred Seventh Report on the Action Taken by the Government on the Observations/Recommendations of the Committee contained in its One Hundred and Ninety-fourth Report on Demands for Grants (2013-14) of the Ministry of Shipping;
- (v) Two Hundred Eighth Report on the Action Taken by the Government on the Observations/Recommendations of the Committee contained in its One Hundred and Ninety-fifth Report on Demands for Grants (2013-14) of the Ministry of Tourism; and
- (vi) Two Hundred Ninth Report on the Action Taken by the Government on the Observations/Recommendations of the Committee contained in its One Hundred and Ninety-first Report on Demands for Grants (2013-14) of the Ministry of Civil Aviation.

...(Interruptions)...

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI PRAKASH JAVADEKAR (Maharashtra): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2013-14):—

(i) Ninety-second Report on the subject 'Excesses Over Voted Grants and Charged Appropriations (2011-12)';

- (ii) Ninety-third Report on the subject 'Performance of Civil Aviation in India' relating to the Ministry of Civil Aviation;
- (iii) Ninety-fourth Report on the subject 'Implementation of Public-Private Partnership Indira Gandhi International Airport, Delhi' relating to the Ministry of Civil Aviation;
- (iv) Ninety-fifth Report on the subject 'Implementation of Agricultural Debt Waiver and Debt Relief Scheme, 2008' relating to the Ministry of Finance (Department of Financial Services);
- (v) Ninety-sixth Report on the subject 'Contravention of Constitutional Provisions by Ministry of Finance: Expenditure incurred on Interest on Refunds without Parliamentary Approval' relating to the Ministry of Finance (Department of Revenue);
- (vi) Ninety-seventh Report on Action Taken on the Fifty-seventh Report (Fifteenth Lok Sabha) on the subject 'Performance of the Ministry of Environment and Forests' relating to the Ministry of Environment and Forests;
- (vii) Ninety-eighth Report on Action Taken on the Fifty-eighth Report (Fifteenth Lok Sabha) on the subject 'Non-compliance by Ministries/Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (2010-11)' relating to the Ministry of Finance (Department of Expenditure);
- (viii) Ninety-ninth Report on Action Taken on the Sixtieth Report (Fifteenth Lok Sabha) on the subject 'Activities of National Remote Sensing Centre' relating to the Department of Space; and
- (ix) Hundredth Report on Action Taken on the Sixty-fifth Report (Fifteenth Lok Sabha) on the subject 'Role of Tea Board in Tea Development in India' relating to the Ministry of Commerce and Industry (Department of Commerce).

...(Interruptions)...

STATEMENTS OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI JANARDAN DWIVEDI (National Capital Territory of Delhi): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Action Taken Statements of the Committee on Public Undertakings (2013-14):—